

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

116. M.A. 2541/2019
In
C.P.(IB)-3739(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **04.04.2024**

NAME OF THE PARTIES: Omkara Assets Reconstruction Pvt Ltd

V/s.

Anoushka Hospital Consultancy & Management Services Pvt Ltd.

Appearances:

For Applicant : None appeared

For Respondent : None appeared

SECTION 7 OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

None appeared for the parties. In the interest of justice, list on **08.05.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)